

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Restoration Application No. 16 of 2019

IN

Company Appeal (AT) No. 184 of 2019

IN THE MATTER OF:

Mr. M. Appayya & Ors.

...Appellants

Vs.

Mr. M. Chandra Sekhar Rao & Ors.

...Respondents

Present: For Appellants: - Mr. Anshuman Sharma and Mr. Vishesh Dhundia, Advocates.

O R D E R

24.07.2019— Heard learned counsel appearing on behalf of the Appellant and being satisfied with the grounds shown in the application for restoration, the order dated 17th July, 2019 passed in Company Appeal (AT) No. 184 of 2019 is recalled. The Company Appeal is restored to its original file. Restoration Application No. 16 of 2019 stands disposed of.

List the appeal 'for admission (fresh case)' on 29th July, 2019.

(Justice S.J. Mukhopadhaya)
Chairperson

(Kanthi Narahari)
Member(Technical)

Ar/g